

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that on **06th August, 2020 and on 07th August, 2020:**

I

The **Hon'ble Shri Justice Dama Seshadri Naidu** will not be available for judicial work.

II

Urgent mentioning of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** are allowed before the **Hon'ble Kum. Justice Nutan D. Sardessai.**

By Order

**High Court of Bombay at Goa,
Panaji**

Date: 03.08.2020

**(Kiran A. Bagi)
Registrar (Judicial)**